

08.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 01

DIVISION BENCH-I

HON'BLE THE CHIEF JUSTICE

HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

AT 10:30 A.M.

1 W.P.(C) 7478/2016 & CM APPLS.34608/2017, 9479/2024

AMITABH DASSANI

.....PETITIONER

THROUGH: MR. ROHIT MINOCHA, MR. KAUSHLENDRA  
D. PANDEY, ADVOCATES

VERSUS

THE REGISTRAR, COOP. SOCIETIES & ORS .....RESPONDENTS

THROUGH: MR. S. K. SHARMA, ADVOCATE FOR RESPONDENT-SOCIETY  
MR.UDIT MALIK AND MR.VISHAL CHANDA, ADVOCATES FOR GNCTD  
MS. KRITI KHOKHAR, MR. B.S. DHIR, MS.SHUCHI SOOD, ADVOCATES FOR DDA

08.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 38  
DIVISION BENCH-III  
HON'BLE MR. JUSTICE YASHWANT VARMA  
HON'BLE MR. JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtv11>

AT 10:30 A.M.

1.W.P. (C) 13225/2018

DISCOVERY COMMUNICATIONS INDIA . . . . PETITIONER

THROUGH:MR.MAYANK NAGI AND MR.SANDEEP YADAV,ADVS.

VERSUS

ADDL. COMMISSIONER OFINCOME TAX,SPECIAL RANGE - 3, NEW DELHI. . . . .RESPONDENT

THROUGH:MR.SLOK CHANDRA SR.STANDING COUNSEL WITH MS.MADHAVI SHUKLA JR.STANDING  
COUNSEL MS.PRIYA SARKAR,JR.STANDING COUNSEL,MR.MADHAV GAWRI &  
MR.SUDARSHAN ROY,ADVOCATE.

**08.11.2024**

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**PRONOUNCEMENT OF JUDGEMENT**

COURT NO. 35

HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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AT 02:15 P.M

**1. RFA 9/2022, CM APPL. 1010/2022, CM APPL. 1011/2022, CM APPL. 17527/2022, CM APPL. 17652/2022, CM APPL. 19125/2024, CM APPL. 25610/2024, CM APPL. 25611/2024, CM APPL. 25612/2024, CM APPL. 25613/2024 & CM APPL. 37046/2024**

APARNA ASHRAM SOCIETY & ANR.

.....Appellants

Through: Mr. Ashish Dholakia, Senior Advocate with Mr.Shubhoday Banerjee, Mr. Sanjay Khanna, Mr.Pragya Bhushan, Mr.Karandeep Singh and Mr. Tarandeep Singh, Advocates.

versus

MR.MOHAN JHA & ORS.

.....Respondents

Through: Mr. Sanjeev Anand, Sr. Advocate with Mr. Arush Khanna and Mr. Vaibhav Mehra, Advocates for R-2 to R-5.Mr Sanjay Katyal, Standing Counsel for DDA.Dr. Surya Prakash, Advocate for Aparna The Deity.

**08.11.2024**

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**PRONOUNCEMENT OF JUDGEMENT**

COURT NO.3

HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt1>

**AT 10:30 A.M.**

1.W.P.(C) 4424/2007

SUNFLAG IRON & STEEL CO. LTD.

versus

UOI & ORS.

...ANKUR S.KULKARNI,ATUL JHA,

....SHARAT KAPOOR

2.W.P.(C) 78/2009

JAYASWAL NECOM INDSUTRIES LTD. & ANR.

VERSUS

UOI & ORS.

...DEVASHISH BHARUKA,SHARAT KAPOOR MANOJ SHARMA

ANJANA GOSAIN,RAVI PRAKASH RAVI BHARUKA

**COURT NO. 32**  
**HON'BLE MR.JUSTICE DINESH KUMAR SHARMA**

**CLICK TO JOIN VC**

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**MEETING ID : 1766397421**

**NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.**

**NOTE: ALL MATRIMONIAL SETTLEMENT MATTERS FOR QUASHING OF FIR SHALL BE TAKEN UP AT 01:00 P.M. ON DAILY BASIS.**

**NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS**

**ITEM NO:-**

**CASE NO:-**

**NAME OF COUNSEL APPEARING FOR :-**

**MOB. NO:-**

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

**[pramod.kumar@dhc.nic.in](mailto:pramod.kumar@dhc.nic.in)**

<b>ITEM NUMBER</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>ADVOCATE NAME</b>
<b>FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M</b>			
1	CS(COMM)-544/2023 I.A. 14901/2023 I.A. 16015/2023 I.A. 16877/2023 I.A. 19362/2023 I.A. 491/2024	BALAJI STEEL TRADE V/s FLUDOR BENIN S.A. & ORS.	TEJAS KARIA, SHRUTI SABHARWAL, NISHANT DOSHI, NITIN SHARMA, ANKIT JUNEJA, ABHINAV MATHUR, NITESH SRIVASTAVA, MANISH PARMOR, ABHIJNAN JHA, URVASHI MISRA, ARNAB RAY, SUSSHIL DAGA, CHITRANSH MATHUR, PARUL SINGHAL, ASHISH SHARMA

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**Concluded**  
**BY ORDER**  
**REGISTRAR ORIGINAL**